PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF BLUE GREEN CONSTRUCTIONS & INVESTMENTS LIMITED

Registered Office: VI Floor, Habib Complex, No. 5, Durgabhai Deshmukh Road, Raja Annamalaipuram, Chennai - 600 028. (Tel: 044-6555 1257, Fax: 044-2498 7403)

CASH OFFER FOR ACQUISITION OF EQUITY SHARES FROM SHAREHOLDERS OF **BLUE GREEN CONSTRUCTIONS & INVESTMENTS LIMITED** ('TARGET COMPANY' OR 'BGL')

This Second Addendum to Public Announcement ('Second Addendum to PA') is in continuation of and shall be read in conjunction with the Original Public Announcement ('PA') and Addendum to Public Announcement ('Addendum to PA') that appeared in this news paper on June 6, 2008 and June 29, 2008 respectively, collectively referred to as Public Announcements ('PAs') issued by Collins Stewart Inga Private Limited ('Manager to the Offer') for and on behalf of Cash & Carry Wholesale Traders Private Limited ('Acquirer' or 'C & C') along with Subhiksha Trading Services Limited ('STSL') and Mr. R Subramanian ('RS') (hereinafter referred to as 'Persons Acting in Concert' / 'PACs') to the Shareholders of Blue Green Constructions & Investments Limited ('Target Company' or 'BGL') pursuant to regulation 10, 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations'). The terms used but not defined in this Second Addendum to PA have the same meanings assigned to them in the PA and Addendum to PA issued earlier.

The shareholders of BGL may please note the following:

Merger of Subhiksha Trading Services Limited with Blue Green Constructions & Investments Limited:

The Board of Directors of the Target Company, at their meeting held on June 30, 2008 has passed the Scheme of Amalgamation of STSL with BGL ('Scheme'). The Scheme is subject to necessary approvals and compliance with the provisions of the applicable Statutes. The salient features of the Scheme are as follows:

a. Merger of Subhiksha Trading Services Limited with Blue Green Constructions & Investments Limited.

b. Swap Ratio for Merger:
   i. Shareholder holding 11.53 equity shares of Subhiksha Trading Services Limited will be allotted 1 equity share of the Blue Green Constructions and Investments Limited;
   ii. Warrant holder holding 11.53 warrants of Subhiksha Trading Services Limited will be allotted 1 warrant of the Blue Green Constructions and Investments Limited.

c. The Scheme of Amalgamation is subject to sanction by members of the STSL and BGL, High Court and other necessary approvals.

All other terms and conditions remain unchanged.

C & C (Acquirer) along with Mr. R Subramanian and STSL (PACs) and directors of C & C and STSL accepts full responsibility severally and jointly for the information contained in this Second Addendum to Public Announcement and also for the obligations of the Acquirer as laid down in the Regulations.

This Second Addendum to PA will be available on the SEBI website at http://www.sebi.gov.in

THIS SECOND ADDENDUM TO PUBLIC ANNOUNCEMENT IS ISSUED ON BEHALF OF THE ACQUIRER

ISSUED BY

Manager to the Offer	Registrar to the Offer
Collins Stewart Inga **Collins Stewart Inga Private Limited** A-404, Neelam Centre, 4th Floor, Hind Cycle Road, Worli, Mumbai 400 030. Tel.: +91-22-2498 2919 / 2498 2927, Fax: +91-22- 2498 2956 Email: bgl@csin.co.in Contact Person: Mr. Ashwani Deedwania	MCPL **Mondkar Computers Private Limited** 21, Shakil Niwas, Opp. Satya Saibaba Temple, Mahakali Caves Road, Andheri (East), Mumbai - 400 093. Tel.: +91- 22-2820 7201 / 2820 7203. Fax.: +91 22- 2820 7207. Email : info@mondkarcomputers.com Contact Person : Mr. Devanand Dalvi.

Place : Chennai
Date : July 2, 2008

Size : 12 x 18cm